

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2336
ANSWERED ON:07.12.2012
CROP LOAN
Shetkar Shri Suresh Kumar;Singh Shri Mahabali

Will the Minister of FINANCE be pleased to state:

- (a) whether crop loan to farmers have been given at subsidized rates; and
- (b) if so, the details thereof, State-wise, bank-wise amount disbursed and the target fixed for loan disbursed to farmers for crop production during the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): The Interest Subvention Scheme is being implemented by the Government of India since 2006-07 to make short-term crop loans upto Rs. 3 lakh for a period of one year available to farmers at the interest rate of 7 percent per annum. The Government of India has since 2009-10 been providing additional interest subvention to prompt payees farmers, i.e., those who repay their loans in time. The additional subvention was 1% in 2009-10, 2% in 2010-11 and 3% in 2011-12. Further, in order to discourage distress sales, the benefit of interest subvention was made available in the year 2011-12 to small and marginal farmers having Kisan Credit Card for a further period of up to six months post harvest on the same rates as available to crop loans against negotiable warehouse receipts for keeping their produce in warehouses. The Interest subvention Scheme for the year 2011-12 has been continued in 2012-13 as well.

(b): The targets and achievement made during the last three years and current year in respect of the Agriculture credit flow is as under:

(Rs. in crore)

Year	Target	Achievement
2009-10	3,25,000	3,84,514.20
2010-11	3,75,000`	4,68,291.28
2011-12	4,75,000	5,11,029.09
2012-13	5,75,000	2,39,628 93 (upto Sept., 2012)

The State-wise/bank-wise details of the amount disbursed during 2009-10, 2010-11 and 2011-12 by the Public Sector Banks, Regional Rural Banks and Cooperatives are at Annexure.